

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

STARRED QUESTION NO:245
ANSWERED ON:14.03.2001
IMPORT OF PARENT LEVEL BREEDING STOCK
YEMPARALA VENKATESWARA RAO

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Union Government have received any request from the State Governments to consider the issue of import of parent level breeding stock into Poultry Industry;
- (b) if so, the details thereof together with the names of States which have made such request;
- (c) whether the Union Government have agreed to reconsider its decision in this regard;
- (d) if so, the facts thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF AGRICULTURE (SHRI NITISH KUMAR)

(a) to (e) : A statement is laid on the Table of the Lok Sabha.

STATEMENT REFERRED IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 245 TO ANSWERED ON 14.3.2001

(a) &(b) The Union Government received two requests from the State Government of Andhra Pradesh in August, 1999 and January, 2000 for reconsidering the issue and for imposing a ban on import of parent level breeding stock.

(c) : No, Sir.

(d) : Does not arise in view of answer to part (c).

(e) : As per the existing import policy, the import of parent level breeding stock of poultry is on the restricted list. The request for imposing a total ban on import of parent level breeding stock was considered and not agreed to as it was felt that such a ban would be contrary to the policy of liberalization in trade to which the Government is committed.